आयोग ने दिया था उसके बारे में अभी और गम्भीरता के साथ विचार करना होगा, और

(४) एकल संक्रमणीय मत द्वारा आनुपातिक प्रतिनिधित्व की पद्धति के अनुसार किए गए चुनावों में उम्मीदवारों द्वारा जमा की गई रकमों की जब्ती के विषय में १९५१ के अधिनियम की धारा १५८ के उपबन्धों को स्पष्ट कर दिया गया है।

२. आयोग की अन्य सिफारिशों पर सरकार निर्वाचन आयोग के परामर्श से विचार कर रही है।

Quantity of Iron Ore available in Thirthamalai Area

*128. **Shri Doraiswami Gounder:** Will the Minister of Steel, Mines and Fuel be pleased to state:

(a) what is the quantity of iron ore available in Thirthamalai area in Hosur Taluk, Salem District, Madras State; and

(b) whether there is any immediate proposal to exploit the minerals available in Thirthamalai area?

The Minister of Mines and Oil (Shri K. D. Malaviya): (a) The quantity of iron ore in the Thirthamalai area of Salem district has been estimated as 47·5 million tons. The ore is mostly found as Magnetite-Quartzite rock with average iron content 35—40 per cent.

(b) The exploitation of iron ore of this locality for the production of pig iron on large scale would depend on successful completion of pilot scale experiments. Three private parties intend producing annually 15,000 tons of pig iron each from these ores. Otherwise the ore from this region is not exportable.

Resins from Cashew Shell Liquor

*129. **Shri Tangamani:**
Shri A. K. Gopalan:
Shri Bibhuti Mishra:

Will the Minister of Scientific Research and Cultural Affairs be pleased to state:

(a) whether the National Chemical Laboratory at Poona have worked out a process for the manufacture of cation exchange resins for water purification from cashew shell liquor;

(b) if so, what are the possibilities of commercial utilisation of this process;

(c) what is the amount spent today on import of water softening agents; and

(d) what steps do Government propose to take to expedite the commercial utilisation of the process?

The Minister of Scientific Research and Cultural Affairs (Shri Humayun Kabir): (a) to (d) Yes, Sir. The process has been entrusted to the National Research Development Corporation for commercial exploitation and they are taking necessary action in the matter. In 1958 water softening material valued at Rs. 4·45 lakhs was imported.

हिमाचल प्रदेश के लिये सचिवालय भवन

*१३०. **श्री पद्म देव :** क्या गृह-कार्य मंत्री १६ अप्रैल, १९५९ के अतारांकित प्रश्न संख्या ३१८३ के सम्बन्ध में यह बताने की कृपा करेंगे कि हिमाचल प्रदेश के सचिवालय के लिए शिमला में पंजाब सरकार के सचिवालय भवन को काम में लाने के सुझाव के सम्बन्ध में क्या निर्णय किया गया है?

गृह-कार्य मंत्रालय में राज्य-मंत्री (श्री दातार) : पंजाब सरकार ने अभी तक यह नहीं बताया है कि इस इमारत में कितनी